

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 379 of 2018

IN THE MATTER OF:

Satori Global Ltd. & Anr.

...Appellants

Vs

Shailja Krishna & Ors.

...Respondents

Present:

Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocate.

Respondents: Mr. Krishnendu Datta, Mr. Ujjal Banerjee and Mr. Akash Khurana, Advocates for R-4.

With

Company Appeal (AT) No. 395 of 2018

IN THE MATTER OF:

Manjula Jhunjhunwala

...Appellant

Vs

Shailja Krishna & Ors.

...Respondents

Present:

Appellant: Mr. Krishnendu Datta, Mr. Ujjal Banerjee and Mr. Akash Khurana, Advocates.

Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocate for R-2 & 4.

ORDER

18.07.2019: There being no representation on behalf of the contesting Respondent, let the appeals be posted 'for hearing' on **9th August, 2019 at 12:00 Noon.**

Hearing scheduled for tomorrow is rescheduled and shall stand delisted.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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